

ing law and order situation in the country that could easily identify the persons sitting in the vehicles; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). One of the provisions of the Motor Vehicles Bill, 1987 is to empower the Central Government to make rules regulating, *inter alia*, the use of safety glass including prohibition of the use of tinted safety glasses.

Postponement of Expansion of Salem Steel Plant

707. DR. DATTA SAMANT: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have taken a decision to postpone proposal to expand the Salem Steel Plant;

(b) if so, the reasons for such a decision; and

(c) the total amount spent on this project and what is the existing annual production of this plant?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) No, Sir.

(b) Does not arise.

(c) The Capital expenditure till 31.3.1987 on Salem Steel Plant was Rs. 180.43 crores (Provisional). Annual production of the plant for 1986-87 was 26.630 tonnes of stainless steel sheets/coils.

Standard of Technical Education in Bihar

708. SHRI LALITESHWAR PRASHAD SHAHI:

DR. G. S. RAJHANS:

Will the Minister of HUMAN

RESOURCE DEVELOPMENT be pleased to state:

(a) whether Union Government have suggested to the Bihar Government to improve the standard of technical education in the State to cope with the economic development;

(b) if so, whether any assistance has been given to the Bihar State to cope with the situation; and

(c) if so, the details thereof and to what extent the standard of technical education in the State is likely to improve?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): (a) to (c). The Union Government advise the various State Governments for the improvement and maintenance of standards of Technical Education. The State Government of Bihar has also been advised in this behalf.

The normal development of Technical Education including consolidation, modernisation and strengthening of facilities in Technical Institutions fall under the purview of the State Sector and the expenditure on the same has to be met from the State Plan. To demonstrate on pilot basis, the effective implementation of the measures for improvement of Technical Education in crucial areas, Central Schemes are also instituted under which 100% financial assistance is given to the respective Technical Institutions for the purpose. During 1986-87 grants amounting to Rs. 204.14 lakhs were released to various Technical Institutions in the State of Bihar for improving the facilities and standards of Technical Education. The extent to which the standards are improved will depend upon the effectiveness with which the States implement the Schemes and further institute complementary and supplementary measures/programmes under their State Plan.